11

English and Hindi) of the following Notifications of the Khuda Bakhsh Oriental Public Library Board, under sub-section (4) of section 28 of the Khuda Bakhsh Oriental Public Library Act, 1969:—

- I. Notification No. II-XBL,Reg, (Admn)/84, dated the 19th August 1984, publishing the Khuda Bakda Oriental Public Library (Administration) Regulations, 1984.
- II. Notification No. II-KBL/Reg. (Bd. 'Meeting)84 dated the 19th August, 1984, publishing the Khuda Baksb Ori ental Public Library (Board Meetings) Rgulutions, 1984.
- III. Notification No. II-KBL.jReg. (DFP)j84, dated the 5th December, 1984, publishing the Khuda Bakhshi Oriental Public Library (Board Meetings) Regulations, **1984.** [Placed in Library. *See* No. LT— 398 85 for I to 111.]
  - I. Report and Accounts (for the year ended the 31st March, 1984) of the IISCO Ujjain Pipe and Foundry Company Limited, Calcutta and! related papers.
  - II. Report and Accounts (1983-84) of the Visakhapatnam Steel Project Rasht-rlya Ispat Nigam Limited, Visakhapatnam and related papers
  - III. Report and Accounts (1983-84) of the Bharat Refractories Limited, Dhan- bad and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): Sir, I beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of the section 619A of the Companies Act, 1956:—
  - I. (a) Annual Report and Accounts of \( \hi \) IISCO Ujjain Pipe and Foumdry Company Limited Calcutta, for the year ended the 31st March, 1984, together with the Auditor's Report on the Accounts and the comments of

the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working cf the Company.

[Placed in Library. *See* No. LT—427/ 85'for (a) and (b).]

- II (a) Second Annual Report Accounts of the Visakhapatnam Sicel Project Rashtriya Ispat Nigam Limi-, ted, Visakhapatnam, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT—400' 85 for (a) and (b) above].

- Ill (a) Tenth Annual Report and Accounts of the Bharat Refractories Limited, Dhanbad, for the year 1983-84, together, with the Auditors' Report on the Accounts and the comments of th; Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT—401/85 for (a) and (b).]

- I. Report and Accounts 1983-84) of the Steel Authority of India Limited, New Delhi and related papers
- II.Report and Accounts 1983-84) of the Manganese Ore India) Limited and re lated<sup>1</sup> papers
- III. Report and Accounts 1983-84 of the National Mineral Development Corporation Limited, Hyderabad and related papers
- IV. Report and Audited Accounts 1983-84 of the Mineral Development Board, New Delhi

SHRI K. NATWAR SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers.

I. (a) Twelfth Annual Report and Accounts of the Steel Authority of India Limited, New Delhi, for the year 198384, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of th2 Company.

[Placed in Library. See No. LT—402; 85 for (a) and (b).]

- II. (a) Twenty-second Annual Report and Accounts of the Manganese Ore (India) Limited, for the year 1983-84, together with the Auditors' Report *on* the Accounts and the comments of the (j.nptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT— 428/85 for (a) and (b).]

- III. (a) Twenty-sixth Annual Report and Accounts of the National Mineral Development Corporation Limited. Hyderabad, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of Corporation.

[Placed in Library. See No. LT—399] 85 for (,.) and (b).]

- IV. A copy (in English and Hindi) of the following papers:—
  - (i) Annual Report and Audited Accounts of the Mineral Development Board, New Delhi, for the year 1983-84.
  - (ii) Review by Government on the Annual Report.

[Placed in Library. See No. LT—429/85 for (i) and (ii).}

## Report ami Accounts (1982-83) of .the Rehabilitation Plantations limited, Punalur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM DULARI SINHA): Sir, I beg to lay on the Table:—

I. A copy each (in English and. Hindi) of the following papers, under

- sub-section (1) of Section 619A of the Companies Act, 1956:—
- (i) Seventh Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (ii) Review by Government on the working of the Company.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at 1 above.

[Placed in Library. See No. LT—411/ 85 for I and II.]

## Report and Audited Accounts (1983-84) of the Pharmacy Council of India, New Delhi

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—.

- (i) Annual Report and Audited Accounts of the Pharmacy Council of India, New Delhi for the year 1983-84.
- (ii) Review by Government on the working of the Council.

[Placed in Library. See No. LT—412| 85 for (i) and (ii)]

## MESSAGE FROM THE PRESIDENT

MR. CHAIRMAN: I have to inform Members that the following Message, dated the 28th Tanuary, 1985, has been received from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the Address which I delivered to both Houses of Parliament assembled together on 17th January, 1985."

## REFERENCE TO THE RETRENCH. MENT OF WORKERS IN DELHI MILK SCHEME

श्री लक्ष्मी नारायण (दिल्ली) : सुभापति महादेय, दिल्ली दृग्ध योजना म वित्त